

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. †378
TO BE ANSWERED ON 27.11.2024

Closed Coal Mines in Madhya Pradesh

†378 **Shri Anil Firojiya:**

Will the Minister of **COAL** be pleased to state:

- (a) the details of total number of operational and closed coal mines in Madhya Pradesh;
- (b) the details of quantum of coal being produced from these mines;
- (c) whether the Government has taken any special measures to check the environmental impact; and
- (d) if so, the steps taken to prevent pollution and for formulation of rehabilitation plans?

ANSWER

MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a): The details of 59 operational blocks/Mines in Madhya Pradesh are given in Annexure - I. Further, details of 3 closed mines in Madhya Pradesh are as under:

1. Pathakhera - I UG
2. Pathakhera – II UG
3. Satpura-II UG

(b): The production of Raw Coal during last 03 years in Madhya Pradesh is as under:

	(Qty. in MT)		
States	2021-22	2022-23	2023-24
Madhya Pradesh	137.974	146.029	159.228

(c) & (d): The Government has taken following measures to check the environmental impact:

(i) For opening a new mine, prior Environmental Clearance (EC) is obtained from Ministry of Environment, Forests & Climate Change (MoEF&CC) under Environment (Protection) Act & Rules, 1986 and EIA Notification, 2006 and subsequent amendments. The mines are operated complying with the EC conditions thereby ensuring environment sustainability.

(ii) In compliance of the Van (Sanrakshan evam Samvardhan) Adhiniyam, 1980, prior Forestry Clearance is also obtained from MoEF&CC, in case of projects involving forest land.

(iii) In case of Expansion Projects (for enhancement in Production Capacity and / or land area) prior Environmental Clearance is obtained from MoEF&CC under Environment (Protection) Act & Rules, 1986, EIA Notification, 2006 and subsequent amendments.

(iv) After receipt of EC, Consent to Establish (CTE) and Consent to Operate (CTO) are also obtained from respective State Pollution Control Boards under Air (Prevention & Control of Pollution) Act,1981 and Water (Prevention & Control of Pollution) Act,1974.

(v) During implementation of the project, Six-monthly Environmental Compliance Report against the stipulated EC conditions are submitted to MoEF&CC.

(vi) In compliance of the EC/ CTE/ CTO conditions, regular environmental monitoring with respect to ambient air quality, effluent quality, noise level monitoring and ground water (both levels and quality) are monitored and reports are submitted to MoEF&CC / State Pollution Control Boards (SPCBs) / Central Ground Water Board (CGWB).

(vii) In compliance of the statute, Annual Environmental (Audit) Statement for the preceding financial year for each operating mine is submitted to respective SPCB on or before 30th September every year.

(viii) In compliance of EC and Consent conditions, various pollution control measures and environment sustainability measures are undertaken which are regularly augmented / strengthened.

(ix) Mine closure plan is an integral part of the project report for Coal mines. Goal is to achieve its coal production target sustainably and ensure land usage for future generations after final closure of the mine. In compliance of the Mine closure guidelines issued by Ministry of Coal, mines are operating with approved Mine Closure Plans. Mines have been scientifically closed in accordance with the Mine Closure Guidelines. This closure process ensures both environmental sustainability and adherence to statutory regulations. As stipulated in Mine Closure guidelines, biological reclamation, development of green belt, Air and Water and other environmental Quality management etc. is carried out during the operational period of the mine as well as during the post closure period of the mine. Compliance of closure activities as per the guideline is checked by empanelled third party agency and verified by the regional office of the CCO at periodic intervals.

(x) Clause 11.5 of Coal Block Development and Production Agreement for commercial mining executed between successful bidder and Nominated Authority mandates that the Successful Bidder shall implement mechanised coal extraction, transport and evacuation in the Coal Mine, in line with modern and prevalent technologies. Further, the Successful Bidder shall strive to minimise the carbon footprints from operations at the Coal Mine, undertake steps to reduce environmental pollution and promote sustainability, in accordance with Good Industry Practice.

Further, the rehabilitation plans are implemented as per the guidelines of the coal companies. Apropos promulgation of RFCTLARR (Removal of Difficulties) Order 2015, the compensation and R&R benefits including employment are determined as per Schedule I, II & III of RFCTLARR Act 2013. Further, as land is a State subject, State R&R Policy is also taken into consideration for the same.

Annexure-I

(i) Details of working mines of CIL in Madhya Pradesh, as on 01.04.2024 are given below:

Sl. No.	NAME OF MINE	Subsidiary
1	JHINGURDA	NCL
2	JAYANT	
3	AMLOHRI	
4	NIGAHI	
5	BLOCK - B	
6	DUDHICHUA	
7	BINA	
8	KHADIA	
9	CHHATARPUR-I	WCL
10	CHHATARPUR-II	
11	SARNI	
12	TAWA-I	
13	TAWA-II	
14	NEW SETHIA	
15	URDHAN	
16	CHHINDA	
17	NEHERIYA	
18	MATHANI	
19	AMALGAMATED DHANKASA JAMUNIA	
20	VISHNUPURI-II	
21	MAHADEVPURI	
22	TANDSI	
23	SHARDA	
24	MOHAN (MOHAN/MAURI UG & MOHAN OC)	
25	RAJNAGAR R.O.	SECL
26	JHIRIA	
27	BIJURI	
28	BEHERABAND	
29	KURJA/ SHEETALDHARA	
30	RAJNAGAR	
31	AMADAND	
32	JAMUNA 9 &10	
33	MEERA	
34	BARTARAI	
35	BHADRA 7 / 8	
36	PALI	
37	NOWROZABAD(W)	
38	UMARIA	
39	PIPARIA	
40	VINDHYA	
41	KANCHAN	

42	RAJENDRA
43	BANGWAR
44	DAMINI
45	KHAIRAH
46	SHARDA HIGHWALL
47	AMLAI
48	RAMPUR BATURA

(ii) Details of 11 Operational Coal Mines under the purview of Nominated Authority, Ministry of Coal in Madhya Pradesh are given below:

S. no	Name of Coal Mine	Allottee
1	AMELIA NORTH	JAIPRAKASH POWER VENTURES LTD.
2-3	MOHER AND MOHER AMLOHRI	SASAN POWER
4	BICHARPUR	ULTRATECH CEMENT LTD.
5	SIAL GHOGHRI	RCCPL
6	SULIYARI	APMDCL
7	AMELIA	THDC
8	URTAN	JMS MINING PVT. LTD.
9	URTAN NORTH	JMS MINING PVT. LTD.
10-11	GOTITORIA (EAST) & GOTITORIA (WEST)	BOULDER STONE MART PVT. LTD.
